

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

W.P.(C) No. 682 of 2021

Himanshu Chandra Mondal

..... Petitioner

Versus

Employees Provident Fund Organisation, through its Central Provident Fund  
Commissioner, New Delhi & Others

..... Respondents

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**CORAM**

**HON'BLE MR. JUSTICE RAJESH SHANKAR**

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For the Petitioner:

Mr. Ratnesh Kumar

For the State:

Ms. Rashmi Lal, A.C to Sr. S.C-III

For the EPFO:

Mr. Prashant Pallav

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09/09.09.2021

The case is taken up through Video Conferencing.

Put up this case on 30.09.2021 under the heading 'Orders'.

Till then, the interim order dated 05.04.2021 shall continue.

Satish/-

(RAJESH SHANKAR, J)